

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3118
(TO BE ANSWERED ON THE 18th December 2025)

SAFETY AUDIT AT AIRPORTS

3118. SHRI ASADUDDIN OWAISI
Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Directorate General of Civil Aviation (DGCA) has recently conducted comprehensive surveillance audits at major airports and if so, the details and key findings thereof;
- (b) the number of airports where reported defects on aircraft were found due to procedural lapses;
- (c) whether any specific incidents were recorded regarding failure to follow safety procedures during aircraft maintenance, inspection or movement on the runway/taxiway and if so, the details thereof;
- (d) whether the DGCA has taken action against airlines, ground handlers or airport authorities based on these findings and if so, the details thereof; and
- (e) the measures proposed to be taken to strengthen ramp safety, improve reporting culture and prevent recurrence of such lapses in civil aviation ecosystem of the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d): Directorate General of Civil Aviation (DGCA) has recently carried out comprehensive safety audits at five major airports namely Mumbai, Delhi, Kolkata, Hyderabad and Patna.;

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A procedural lapse was observed at Delhi Airport on Airbus A320-251NX aircraft (VT-ICP) during engine maintenance, wherein the prescribed borescope inspection tool was not utilized and mandatory safety tools were absent.;

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All observations were categorized as Level- II Findings and duly forwarded to the concerned organizations for compliance. No major/ significant findings were observed. After implementing the necessary corrective measures, the organizations submitted Action Taken Reports (ATRs). All findings have since been closed upon the acceptance of satisfactory ATRs.;

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(e): DGCA has reviewed the findings related to ramp safety, particularly concerning reporting culture and recurrence of observations, and has addressed them through the preparation of the Annual Surveillance Plan (ASP) 2026, along with special audits and unplanned checks.
